

Annexure - 1
List of Secured Financial Creditors as on 28-Aug-26

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	17/08/2026	9,281,071,224	5,776,906,757	Term Loan Facility	9,281,071,224		No	38.59%	-	-	-	3,504,164,467.41	The part claim is under verification pending receipt of the requisite information/ supporting document/ clarification
2	Union Bank of India	17/08/2026	5,730,532,246	4,259,957,648	Term Loan Facility	5,730,532,246		No	28.46%	-	-	-	1,470,574,598.25	
3	Asset Reconstruction Company (India) Limited	19/08/2026	653,557,961	638,877,077	Term Loan Facility	653,557,961		No	4.27%	-	-	-	14,680,884.25	
4	Punjab & Sind Bank	13/08/2026	1,236,436,103	1,233,638,953	Term Loan Facility	1,236,436,103		No	8.24%	-	-	-	2,797,150.19	
5	Bank of Maharashtra	17/08/2026	1,070,547,362	1,043,462,462	Term Loan Facility	1,070,547,362		No	6.97%	-	-	-	27,084,900.80	
6	DEG- Deutsche Investitions- und Entwicklungsgesellschaft mbH	19/08/2026	2,480,528,325	2,016,020,000	Term Loan Facility	2,480,528,325		No	13.47%	-	-	-	464,508,324.74	
Total			20,452,673,222	14,968,862,896		20,452,673,222	-		100.00%	-	-	-	5,483,810,326	

Note: The above claims are provisionally admitted and are subject to further determination / verification based on the information / documents that may be produced before IRP by claimants. The claims may get revised as soon as practicable, when additional information warranting such revision is produced, as per the **regulation 14(2) of the CIRP Regulations**.